

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 215
IB-554/ND/2020

IN THE MATTER OF:
Mr. Deepak Solanki

...PETITIONER

Vs.

Fitjee Ltd.

...RESPONDENT

Section
Under Section 9 of IBC

Order delivered on 02.12.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :
For the Respondent/ Corporate-debtor :

ORDER

None has appeared at the time of virtual hearing of the matter. Therefore,
in the interest of justice, let the matter be listed on 8th December, 2020.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(P.S.N. Prasad)
Member (J)